

The Minister of Rehabilitation (Shri Tyagi): (a) and (b). The Mysore Government have not so far offered any forest land for rehabilitating migrant families from East Pakistan in that State. The State Government have reported that they are collecting data regarding the availability of land, classified as Forest land, coming under the command of Bhadra and Dharma Projects. A specific decision will be taken by them only after the extent of land available is known its suitability for the purpose has been assessed.

Fertilizer Industry

2470. Shrimati Renuka Barkataki: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that the fertilizer industry is facing a production crisis due to acute scarcity of rock phosphate and sulphur; and

(b) if so, the steps Government propose to take to remove the scarcity of these materials?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) and (b). Recently there has been difficulty in the procurement of rock phosphate and sulphur but it is not correct to say that the fertilizer industry is presently facing a production crisis on this account. Steps are being taken to tap all possible sources to secure adequate supplies of these raw materials.

12 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

(i) FIRING BY PAKISTANI TROOPS ON THE CHIEF MINISTER OF PUNJAB AND PARTY FROM ACROSS THE CEASEFIRE LINE

Shri P. K. Deo (Kalahandi): I call the attention of the Minister of Defence to the following matter of urgent public

importance, and I request that he may make a statement thereon:

"The reported firing by Pakistani troops on the Chief Minister of Punjab and party from across the ceasefire line in Chamb sector in Jammu on the 17th April, 1965."

The Minister of Defence Production in the Ministry of Defence (Shri A. M. Thomas): Sir, the Chief Minister of Punjab had arranged to visit some of the Punjab Armed Police pickets on the cease-fire line on the 16th and 17th of April. On the 17th of April, he left Akhnur at 8.35 A.M. to visit some posts in the forward areas. After visiting three posts, he went on to the post at Burejal, accompanied by the DIG of Police, Punjab, the Brigade Commander and other Army and Police officers. The party were travelling in 4 jeeps.

2. The Burejal post is 5 miles southwest of Chhamb on the junction of the international border and the cease-fire line. At this post the Chief Minister had just commenced addressing a few men who had gathered under a tree to hear him when Pakistani troops across the cease-fire line opened fire with medium machine guns from their post at Tahu. The Chief Minister was hurriedly taken into a bunker where he spent the next few minutes. Later, when he came out and was attempting to leave, there were repeated bursts of firing. Fortunately the Chief Minister was not hurt, but an Indian soldier who was escorting the Chief Minister was hit on the hand.

3. The Chief Minister of Punjab had arranged to have a bullet fired at the party collected on the spot. This is being examined.

4. A protest was lodged yesterday with the Pakistan Government in respect of what appears to be a deliberate attempt to snipe at the head of the government of a neighbouring State of the Indian Union.

Shri P. K. Deo: While fully endorsing the unaccepted protest note of the Government of India that this unprovoked firing has violated all norms of civilised behaviour and rejoicing that the the Chief Minister of Punjab has returned unhurt and safe,—I do not like to make reference to the so-called evil stars that have been haunting him—I would like to know if these activities at the Western border, and especially the illegal occupation of Kanjarkot and the firing at Jammu and elsewhere, are not diversionary techniques of the Peking-Pindi axis for something more serious in the eastern sector in the coming months?

Shri A. M. Thomas: The hon. Member can draw his own inferences or conclusions. I should think I need not add anything to what he has said.

Shri Ranga (Chittoor): Do you not attach any more importance to it?

Shri P. K. Deo: I could not follow the answer.

Mr. Speaker: He says that the hon. Member can draw his own conclusions about all these incidents that have taken place.

Shri P. K. Deo: The question is whether he can give us any assurance that the Government is prepared to meet any emergency that may arise in the eastern, western or northern sector.

Mr. Speaker: Questions on Calling Attention should be confined to the matter that we have before us. We should not broaden it.

Shri Ranga: It is such an important question. Are they not expected to take a little more notice of what is happening on our frontiers? Surely they cannot say that this attack on the Chief Minister is an ordinary occurrence in regard to which only a protest note is justifiable, and nothing more should be done. Surely they are expected to give greater attention to it.

Shri A. M. Thomas: The incident has caused a great deal of concern to us. That is why we have lodged a strong protest with the Pakistan Government.

श्री नवल प्रभाकर (दिल्ली-करोल बाग) : मंत्री महोदय ने अपने वक्तव्य में कहा है कि मुख्य मंत्री ने जो कुछ गोलियां उन को प्राप्त हुई थीं, जो वहां चलाई गई थीं ? उन को परीक्षण के लिये भेज दिया गया है । मैं जानना चाहता हूँ कि यह जो गोलियों का परीक्षण हो रहा है उस का परिणाम क्या सदन को बताया जाएगा ?

Shri A. M. Thomas: The bullet has been sent to the Home Minister by the Chief Minister. I have already said it in the statement.

Shri Hari Vishnu Kamath (Hoshangabad): Has the Cabinet examined the bullet?

Mr. Speaker: The question is whether after the investigations the result would be conveyed to the House.

Shri A. M. Thomas: Yes, Sir.

Shri Narendra Singh Mahida (Anand): Government protested against this firing at the Chief Minister and that note had been returned. May I know what the Government proposes to do in this matter?

Shri A. M. Thomas: In fact when a protest note is returned like that the inference is that the other Government is not prepared to reply to that.

Shri Solanki (Kaira): This visit by the Chief Minister—was it arranged from the civil side or the military authorities?

Shri A. M. Thomas: He informed us and the risks connected with such a visit had been brought to his notice.

Shri P. Venkatasubbaiah (Adoni): When such incidents happen on our borders and we send protest notes only to receive scant respect and contempt, may I know what positive

[Shri P. Venkatasubbaiah]

action do the Government propose to take to bring home to Pakistan Government that we are also strong enough to repel them?

Shri A. M. Thomas: In fact as has been stated before the House on a number of occasions, we are prepared to meet the situation. We have also got adequate troops in that area both on the cease-fire line as well as in the international border.

श्री हुकम चन्द कछवाय (देवास) : जिस समय पाकिस्तानी पुलिस ने मुख्य मंत्री के ऊपर गोलियां चलाई थीं उस समय उस के जवाब में हमारे जवानों ने भी उन के ऊपर क्या गोलियां चलाई थीं ? या नहीं चलाई थीं ? क्या ऐसा संदेशा आप को पहले से मिल गया था अपने जासूसों द्वारा कि उन को यह पता है कि मुख्य मंत्री का दौरा चल रहा है और वे उन पर गोलियां चलायेंगे ?

Shri A. M. Thomas: It was not the police that fired from the Pakistan side; it was Pakistan troops that fired. Of course there was fire in return also. Our inference is that the Pakistani forces on the other side should have known about the visit. The Chief Minister of Punjab had visited certain posts in the Jammu area on the 16th April and that was sufficiently public so that they would have perhaps come to know of that.

Shri P. C. Borooah (Sibsagar): May I know whether the Chief Minister of Punjab went there after prior intimation and if so how many days after the receipt of the information that incident took place?

Shri A. M. Thomas: I have already said that he went there with prior intimation and the Commander of the brigade there was also present when he was touring that area.

श्री यशपाल सिंह (कैराना) : क्या सरकार ने इस बात का पता लगाया है कि पाकिस्तानियों ने सिर्फ यह जान कर कि वह पञ्जाब के चीफ मिनिस्टर हैं गोली चलाई थी

या इसलिए चलाई थी कि वहां मुद्दतों से हिन्दुस्तानी कोई पहुंचा नहीं था और इसलिए उन को यह बुरा लगा कि क्यों हिन्दुस्तानी आ गया है या उन की यह आदत है कि जब कोई वहां पहुंच जाता है तो उस के ऊपर वे गोली चलाते हैं ? किस इरादे से गोली चलाई गई थी ?

Shri A. M. Thomas: From the circumstances of opening fire, the inference can legitimately be drawn that the Chief Minister was present there.

Shri Hem Barua (Gauhati): May I know if Government are aware of the fact that there are some people on the Indian side with transmitters who transmit secretly about the movements of our people including the movement of the Chief Minister to the Pakistani side and now that the Pakistani High Commission in Delhi has thrown back the protest note and some of these diplomatic missions in Delhi, particularly, China and Pakistan are behaving in a very odd way, whether our Government are going to take any steps to see that these diplomatic missions in Delhi in our country conform meticulously to the norms of diplomatic conduct as also of international ethics and whether those transmitters have been seized or not?

Shri A. M. Thomas: We are really concerned with this China-Pakistan action on our borders and we are taking sufficient precautions.

Shri Hem Barua: What is this answer, Sir, (Interruption)

Mr. Speaker: Order, order. The question is whether there is any information that there are secret transmitters.

Shri A. M. Thomas: We have no information.

Shri Hem Barua: I wanted a reply to that question, a specific reply, and he has failed to give a reply. As a matter of fact, the Home Minister should have been able to give us that reply. At the same time, I wanted to

know about the conduct of these Missions here in New Delhi. It is the Prime Minister who can give a reply.

Mr. Speaker: That cannot be answered in a supplementary.

Shri Hem Barua: Why not? The country is going to ruin on account of the Government's policy. They do not have the diplomatic courtesy. The country is going to ruin. We are going to ruins every day, because of the Government's policy.

Mr. Speaker: Order, order. This House also is going to ruins through this question.

Shri Hem Barua: They do not know whether a secret transmitter is there or not. They do not have any security measures. They would tolerate the misbehaviour of the diplomatic missions.

Mr. Speaker: It is very sad that in spite of my warnings he should continue in that manner, and when he works himself up he goes beyond control.

Shri Hem Barua: May I submit in all humility to you that I am trying to understand the gravity of the situation.

Mr. Speaker: Is here anything on my part that I can do?

Shri Hem Barua: No, Sir. But when you give them protection like that, it pains us. We are deeply distressed because of this policy.

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): I am sorry; it seems as if Shri Hem Barua alone has a realisation of the gravity of the situation.

Shri Hem Barua: I would like to join that company in that realisation. I welcome your company in that. Come along.

Shri Lal Bahadur Shastri: Therefore, I would like to say that he should not get excited over it so much, but in so far as the transmitter is concerned, certainly there can be no transmitter, and if one is planted certainly it is

our duty, and the responsibility to find it out, trace it out and stop its functioning or working. But as far as I know there is no such transmitter working here. (*Interruption*).

डा० राम मनोहर लोहिया (फरुखाबाद):

शास्त्री जी, यह ट्रेस इट आउट क्या चीज होती है ?

Shri Hem Barua: About the conduct of the diplomatic missions.

Shri Lal Bahadur Shastri: In regard to the Chinese Embassy I said something yesterday. In regard to Pakistan, of course it is for them to behave; in this matter they have behaved in this particular manner; they have behaved in that way. We cannot immediately take any action on that—

Shri Hem Barua: Pakistan's behaviour is atrocious.

Mr. Speaker: Order, order. There ought to be some limit.

Shri Lal Bahadur Shastri: . . . but to protest against it. (*Interruption*)

Mr. Speaker: There is a limit to my patience; I have borne too much.

Shri C. K. Bhattacharyya (Raiganj): Shri Hem Barua is playing to the gallery.

Shri Hem Barua: Damn it, damn it. I do not have any idea of playing to the gallery. I say 'damn it' a thousand times. What right has he to say that? What business have I to play to the gallery?

श्री हुकम चन्द कछवाय : यह शब्द वापस लिये जायें । हम पर आरोप लगाया जा रहा है । हम इस को सहन नहीं कर सकते हैं ?

Shri Hem Barua: It is wrong a hundred times. (*Interruption*) Even when you function in a responsible way, the country is in danger. Why should he say I am playing to the gallery? I will say, damn it, damn it, damn it—a hundred times.

Shri Hari Vishnu Kamath: The hon. Member there has ascribed motives to Shri Hem Barua.

Mr. Speaker: I have been trying again and again but he does not listen to me, and I cannot control him if he proceeds in this manner.

Shri Hem Barua: I walk out in protest. You cannot give us protection.

Mr. Speaker: I am also asking him to go out.

Shri Hem Barua: You need not ask me to go out. I am walking out myself. Why should you ask me to go out?

Shri Hem Barua, then left the House.

Mr. Speaker: His behaviour now against the Chair is very objectionable and I must name him in this respect.

Shri Hari Vishnu Kamath: With the deepest respect to your judgment and wisdom, even if you consider that he has done something which deserves his withdrawal from the House for the day, I submit that he was provoked by Shri Bhattacharayya who cast aspersions on his motives. Whether a member belongs to this side or that side, it is very wrong on the part of any member to say that he plays to the gallery. Even though I respectfully disagree with whatever punishment has been awarded by you, he has already withdrawn from the House, and I wish to submit that a member like him who has been very active during the proceedings of the House deserves a little more consideration from you. The relations between you and all of us have been always cordial and I do hope that this question would not be pressed to that extent.

Mr. Speaker: There is one thing that I want to place before the House before members express their views. There is some limit which should not be trespassed. I was again and again asking him to keep quiet; I told him I have borne too much. The utmost patience that I could exercise, I did try to exercise but I could not manage the member in that respect. I did not take any action till he said something

that was derogatory to the Chair when he was walking out. The other day it happened so in the case of Shri Madhu Limaye; we took action against him because when he was asked to get out, he said something against the Chair.

Shri Bader (Khargone): Shri Hem Barua did not say any such thing.

Mr. Speaker: If the hon. member thinks what he said is not derogatory to the Chair, I differ from him.

श्री बड़े : अध्यक्ष महोदय, इस में ऐसा हुआ था कि श्री भट्टाचार्य ने कहा कि :

"He is playing to the galleries". Is it not objectionable? Shri Hem Barua was provoked by his remark.

इस के बाद श्री बरुआ ने कहा कि "I am walking" out in protest इस पर आप ने कहा : "I also ask him to go out". Then he said, "You need not ask me to go out. I am walking out myself." He was in his temper and so he said like this.

यह बैकग्राउन्ड है कि पाकिस्तान और चाइना के बारे में हमारे अपने व्यूज हैं। इस बैकग्राउन्ड के कारण उन्होंने यह बात कही थी। इस का यह मतलब लगाया गया कि "playing to the galleries" यह बात लगत है। इस वास्ते यह दंड देना ठीक नहीं होगा।

Mr. Speaker: Whenever there is something on one side and the members feel aggrieved—be it an individual member, be it the opposition or be it the government—the Speaker is asked that the member or group or the party be given protection. But I am very sorry, I sometimes feel pained that when I am in trouble, I do not get any protection.

Some Hon. Members: No, Sir.

Mr. Speaker: I do not get any protection. I have been warning him again and again. I was just feeling

helpless what to do at that moment, because he worked himself up to such an extent that he would not listen at all. I knew he was excited on this particular subject, but everybody is. There ought to be some limit to which we can control ourselves. How many times did I ask him? It was not the first time. When he goes out, he challenges the Chair in such a manner that I feel that I have been insulted.

12.20 hrs.

SUSPENSION OF MEMBER
(Shri Hem Barua)

The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha): In view of the fact that Shri Hem Barua, while going out, made certain remarks which were derogatory to the Chair, I propose that he should be suspended from the House for one week.

Shri Hari Vishnu Kamath (Hoshangabad): Sir, I submit that the motion is not in order. He said: "In view of the fact that . . ." What did he say—"derogatory remarks"?

Shri Satya Narayan Sinha: I said: "derogatory to the Chair".

Shri Hari Vishnu Kamath: As far as I know, if I heard him aright, he only said—you may discount his voice and tone, but the words were perhaps these—"Why do you take the trouble of asking me to go out when I am going out myself".

श्री रामसेवक यादव (बाराबंकी) :
इस प्रस्ताव को सदन की राय के लिए रखने
के पहले . . .

Mr. Speaker: Order, order. I shall place it before the House.

इस पर डिबेट तो नहीं हो सकती। जब मोशन
आया है तो मुझे रखना पड़ेगा :

श्री रामसेवक यादव : इस में एक संशोधन
तो स्वीकार किया जा सकता है।

श्री हुकम चन्द कछवाय (देवास) :
यह सजा बहुत लम्बी है। तीन दिन से ज्यादा
की सजा न दें।

अध्यक्ष महोदय : मेरे सामने जो मोशन
आया है उस को मुझे रखना है।

श्री रामसेवक यादव : मोशन आया है
तो उस में संशोधन तो हो सकता है।

Mr. Speaker: I have to put the motion as it comes before me.

संशोधन बाद में देखेंगे। पहले यह तो देखें
कि यह पास होता है या नहीं होता या क्या
होता है।

Shri Hari Vishnu Kamath: Sir, on a point of order. May I request you to guide us in this matter? You have just now ruled that the motion moved by the Minister of Parliamentary Affairs is not subject or liable to amendment. Under what rule is that motion not subject to amendment?

Mr. Speaker: A motion for suspension of a member from the service of the House has to be put by the Speaker forthwith and, as such, no amendment can be moved to that motion. Now the question is:

"That Shri Hem Barua, a Member of this House, and named by the Speaker, be suspended from the service of the House for one week."

The Lok Sabha divided.

*Shri Koya (Kozhikode): Sir, my vote has not been properly recorded.

Mr. Speaker: It will be noted.

**Shri C. K. Bhattacharyya (Raiganj): One should be added to 'Ayes' because my vote has not been correctly recorded.

*Shri Koya voted for "Noes."

**Shri C. K. Bhattacharyya voted for "Ayes."